

(e) the steps which are being taken to stop such misuse of e-cigarettes in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Yes.

(b) No such details are available with this Ministry.

(c) As per information received from the Directorate General of Foreign Trade-Ministry of Commerce and Industry, the details of e-cigarettes imported in the country during last three years are tabulated in the Statement (*See* below).

(d) and (e) This Ministry has not issued any guidelines pertaining to e-cigarettes in the country.

The Ministry of Health and Family Welfare organized a round table consultation in July, 2014 to discuss the current evidence around the existing and potential impact of Electronic Nicotine Delivery Systems (ENDS) on public health, explore global efforts in combating ENDS, and decide measures as appropriate for India.

Statement

Quantity and value of e-cigarettes imported in the country during the last three years

| Year | Quantity (in thousand numbers) | Value (in million USD) |
|---------------------------------|-----------------------------------|---------------------------|
| 2012-13 | 8937 | 288.55 |
| 2013-14 | 5130 | 248.95 |
| 2014-15 | 18304 | 407.87 |
| 2015-16 (April to September) | 16915 | 168.65 |

Funding for improving services in hospitals

1073. SHRI NARENDRA BUDANIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the amount allocated by the Central Government for improving the services of hospitals in the various States including Rajasthan during the last two years and in the current year, and the details of heads and the scheme under which that amount has been utilized?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): A Statement showing the amount approved and utilized under

the flagship scheme of National Health Mission (NHM) under the head of Hospital Strengthening and New Constructions/Renovation and Setting up in various States including Rajasthan during the last two years and in the current year is given in the Statement-I (*See* below).

Under the above heads, following activities are supported:

(i) **Hospital Strengthening:-**

- Upgradation of Dist. Hospitals, Sub-Divisional Hospitals (SDHs), Community Health Centres (CHCs), Primary Health Centres (PHCs), Health Sub Centres (HSCs) and other health institutions.
- Rent and Contingencies of Health Sub centres

(ii) **New Constructions/Renovation and Setting up:-**

- New Constructions/Renovation of Community Health Centres (CHCs), Primary Health Centres (PHCs), Health Sub Centres (HSCs) and Govt. Dispensaries/others renovations,
- Setting up Infrastructure wing for Civil works,
- Construction of Basic Emergency Obstetric Care (BEmOC) and Comprehensive Emergency Obstetric Care (CemOC) centres,
- Construction of Sick Newborn Care Units (SNCUs)/New Born Stabilisation unit (NBSUs)/Newborn Care Corner (NBCCs),
- Carry forward/spill over from previous year's sanction for Sick Newborn Care Units (SNCUs), New Born Stabilisation unit (NBSUs) and Newborn Care Corner (NBCCs),
- Major civil works for operationalization of First Referral Units and 24 hour services at Primary Health Centres.
- Civil Works for Operationalising Infection Management & Environment Plan at health facilities, and
- Other civil works.

Apart from above Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), is a central scheme and it envisages two components i.e.

(i) Setting up of AIIMS-like institutions and

(ii) Up-gradation of existing State Government Medical College/Institutions (SGMC).

The details of funds allocated and utilised under PMSSY during the last two years and in the current year is given in the Statements-II, III and IV, respectively.

Statement-I

The SPIP approval and utilization under hospital strengthening and new constructions/renovation and setting up for financial years 2013-14 to 2015-16 Under NHM

(₹ in lakhs)

| Sl. No. | State | 2013-14 | | 2014-15 | | 2015-16 | |
|-----------------------------|-------------------|---------------|-------------|---------------|-------------|---------------|-------------|
| | | SPIP Approval | Utilization | SPIP Approval | Utilization | SPIP Approval | Utilization |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| A. High Focus States | | | | | | | |
| 1. | Bihar | 3,753.02 | 1,503.11 | 7,112.39 | 3,987.45 | 1,005.82 | 224.82 |
| 2. | Chhattisgarh | 10,728.59 | 6,580.20 | 4,879.16 | 10,463.44 | 2,948.40 | 3,768.40 |
| 3. | Himachal Pradesh | 2,070.00 | 2,645.00 | 655.00 | 872.17 | 3,721.97 | 582.97 |
| 4. | Jammu and Kashmir | 7,753.17 | 10,152.86 | 11,877.08 | 12,377.40 | 4,996.77 | 178.49 |
| 5. | Jharkhand | 6,485.24 | 8,786.83 | 3,658.00 | 2,903.05 | 2,421.00 | 23.83 |
| 6. | Madhya Pradesh | 12,348.60 | 3,245.60 | 5,882.97 | 7,293.52 | 10,791.61 | 6,008.45 |
| 7. | Odisha | 14,940.15 | 10,930.49 | 15,088.42 | 19,165.38 | 12,062.90 | 7,200.05 |
| 8. | Rajasthan | 24,303.57 | 19,298.43 | 29,831.31 | 23,611.18 | 29,013.74 | 14,179.35 |
| 9. | Uttar Pradesh | 45,871.30 | 6,920.29 | 634.53 | 35,394.46 | 53,394.95 | 18,106.67 |
| 10. | Uttarakhand | 498.03 | 1,002.90 | 1,457.04 | 1,549.18 | 294.42 | 40.46 |
| SUB TOTAL | | 128,751.67 | 71,065.72 | 81,075.90 | 117,617.23 | 120,651.58 | 50,313.50 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|---------------------------------|-------------------|-----------|-----------|-----------|-----------|-----------|----------|
| B. NE States | | | | | | | |
| 11. | Arunachal Pradesh | 1,039.32 | 2,071.27 | 2,023.53 | 844.72 | 2,542.06 | 920.22 |
| 12. | Assam | 19,174.04 | 4,880.96 | 14,938.94 | 8,100.94 | 19,931.36 | 4,838.95 |
| 13. | Manipur | 814.38 | 31.03 | 950.11 | 1,912.01 | 764.44 | 115.44 |
| 14. | Meghalaya | 1,831.71 | 529.88 | 1,536.85 | 1,583.82 | 2,528.52 | 550.02 |
| 15. | Mizoram | 112.15 | 505.51 | 143.80 | - | - | - |
| 16. | Nagaland | 1,876.60 | 1,034.96 | 681.66 | 189.60 | 765.45 | - |
| 17. | Sikkim | 87.82 | 433.11 | 333.42 | 337.67 | 420.29 | 91.04 |
| 18. | Tripura | 3,600.05 | 2,460.94 | 2,261.50 | 3,005.68 | 458.75 | 326.93 |
| SUB TOTAL | | 28,536.07 | 11,947.67 | 22,869.81 | 15,974.45 | 27,410.87 | 6,842.60 |
| C. Non-High Focus States | | | | | | | |
| 19. | Andhra Pradesh | 15,861.60 | 6,020.31 | 10,431.75 | 12,070.10 | 291.50 | 989.79 |
| 20. | Goa | 254.80 | 242.62 | 165.63 | 7.60 | 18.55 | 0.75 |
| 21. | Gujarat | 7,578.43 | 10,188.36 | 10,377.64 | 5,390.69 | 7,622.84 | 1,394.44 |
| 22. | Haryana | 2,413.29 | 156.06 | 905.37 | 517.68 | 881.16 | 31.08 |
| 23. | Karnataka | 14,377.97 | 8,351.84 | 10,533.13 | 9,107.31 | 7,809.43 | 2,451.10 |
| 24. | Kerala | 8,305.30 | 3,274.52 | 5,156.20 | 3,268.71 | 4,631.50 | 1,775.96 |
| 25. | Maharashtra | 16,916.19 | 16,320.13 | 12,580.40 | 6,430.40 | 11,780.73 | 942.32 |

| | | | | | | | |
|----------------------------|-----------------------------|------------|------------|------------|------------|------------|-----------|
| 26. | Punjab | 6,676.00 | 2,970.76 | 843.25 | 2,749.88 | 3,819.04 | 1,914.47 |
| 27. | Tamil Nadu | 27,074.64 | 29,003.00 | 21,682.43 | 47,492.47 | 6,072.35 | 6,145.98 |
| 28. | Telangana | - | - | 9,097.06 | 6,066.50 | 500.00 | 1.95 |
| 29. | West Bengal | 12,866.91 | 17,968.09 | 8,173.41 | 8,404.02 | 2,177.72 | 1,891.89 |
| SUB TOTAL | | 112,325.13 | 94,495.68 | 89,946.27 | 101,505.36 | 45,604.82 | 17,539.74 |
| D. Small States/UTs | | | | | | | |
| 30. | Andaman and Nicobar Islands | - | 150.39 | 25.00 | 91.93 | 45.00 | - |
| 31. | Chandigarh | - | - | - | - | - | - |
| 32. | Dadra and Nagar Haveli | - | - | - | - | 13.00 | - |
| 33. | Daman and Diu | 3.00 | 0.96 | 3.24 | 0.54 | 4.56 | 0.43 |
| 34. | Delhi | 4,151.90 | 852.81 | 6,076.50 | 6,450.72 | 300.00 | 1.15 |
| 35. | Lakshadweep | 0.30 | - | - | - | - | - |
| 36. | Puducherry | 6.76 | 15.97 | 9.35 | 5.39 | 5.00 | 2.98 |
| SUB TOTAL | | 4,161.96 | 1,020.13 | 6,114.09 | 6,548.58 | 367.56 | 4.56 |
| GRAND TOTAL | | 273,774.83 | 178,529.20 | 200,006.07 | 241,645.62 | 194,034.83 | 74,700.39 |

SPIP- State Programme Implementation Plan.

Above mentioned utilization figures are as reported by States/UTs up to 30.09.2015.

Utilization is inclusive of previous year unspent balance.

Statement-II

Year-wise release of funds to New AIIMS during the financial years 2013-14 to financial years 2015-16

(₹ in crore)

| Sl. No. | Name of Site/State | Funds Sanctioned/Utilized | | |
|---------|----------------------------|---------------------------|---------|---------|
| | | 2013-14 | 2014-15 | 2015-16 |
| 1. | Bhopal (Madhya Pradesh) | 113.22 | 108.63 | 104.13 |
| 2. | Bhubaneswar (Odisha) | 186.91 | 120.96 | 136.00 |
| 3. | Jodhpur (Rajasthan) | 116.69 | 106.71 | 152.00 |
| 4. | Patna (Bihar) | 100.19 | 97.87 | 125.00 |
| 5. | Raipur (Chhattisgarh) | 133.67 | 113.85 | 132.00 |
| 6. | Rishikesh (Uttarakhand) | 112.92 | 114.75 | 117.00 |
| 7. | Rae Bareli (Uttar Pradesh) | 81.52 | 44.00 | 42.00 |
| TOTAL | | 845.12 | 706.77 | 808.13 |

Statement-III

PMSSY Accounts Statement (Phase-I)

Statement showing funds released in last two years and current financial year to Other Institutions

(₹ in crores)

| Name of Site | 2013-14 | 2014-15 | 2015-16 |
|------------------------|---------|---------|---------|
| BMC, Bangalore | | | |
| Civil HLL | - | - | - |
| M&E HLL | 2.76 | - | - |
| M&E Institute | - | - | - |
| Consultancy (Civil) | 0.02 | - | 1.00 |
| TOTAL | 2.78 | - | 1.00 |
| TMC, Trivandrum | | | |
| Civil HLL | - | - | - |
| M&E HLL | - | - | - |
| M&E Institute | - | - | - |
| Consultancy | 0.02 | - | - |
| TOTAL | 0.02 | - | - |

| Name of Site | 2013-14 | 2014-15 | 2015-16 |
|-------------------------|--------------|-------------|----------|
| SMC, Salem | | | |
| Civil HLL | - | - | - |
| M&E HLL | - | - | - |
| Consultancy | - | - | - |
| TOTAL | - | - | - |
| SVIMS, Tirupati | | | |
| M&E Institute | - | - | - |
| M&E HLL | 14.69 | - | - |
| Consultancy | 0.19 | - | - |
| TOTAL | 14.88 | - | - |
| KMC, Kolkata | | | |
| Civil (HSCC) | 2.07 | - | - |
| M&E HSCC | - | - | - |
| M&E HLL | - | - | - |
| Consultancy | - | - | - |
| TOTAL | 2.07 | - | - |
| SGPGI, Lucknow | | | |
| Civil (HSCC) | - | - | - |
| M&E HLL | - | - | - |
| M&E Institute | - | 9.76 | - |
| Consultancy (Civil) | - | - | - |
| TOTAL | - | 9.76 | - |
| NIIMS, Hyderabad | | | |
| Civil (HSCC) | - | - | - |
| M&E Institute | 7.68 | - | - |
| Consultancy | - | - | - |
| TOTAL | 7.68 | - | - |
| GMC, Mumbai | | | |
| M&E HLL | 2.53 | - | - |
| M&E Institute | - | - | - |
| Consultancy | 0.18 | - | - |
| TOTAL | 2.71 | - | - |

| Name of Site | 2013-14 | 2014-15 | 2015-16 |
|---|--------------|-------------|----------|
| BJMC, Ahmedabad | | | |
| Civil (HSCC) | - | - | - |
| M&E HLL | 1.02 | 1.79 | - |
| M&E Institute | - | - | - |
| M&E HSCC | - | - | - |
| Consultancy | 0.10 | - | - |
| TOTAL | 1.12 | 1.79 | - |
| JMC, Jammu | | | |
| Civil | 1.16 | - | - |
| M&E HLL | 0.12 | 1.45 | - |
| M&E CPWD | - | - | - |
| Consultancy | 0.19 | - | - |
| TOTAL | 1.47 | 1.45 | - |
| Srinagar Medical College, Srinagar | | | |
| Civil | 10.14 | - | - |
| M&E CPWD | 0.80 | 0.48 | - |
| M&E HLL | - | - | - |
| Consultancy | 0.08 | - | - |
| TOTAL | 11.02 | 0.48 | - |
| IMS, Varanasi | | | |
| Civil | 1.66 | - | - |
| M&E Institute | - | 6.38 | - |
| M&E HLL | 1.53 | - | - |
| Consultancy | 0.05 | - | - |
| TOTAL | 3.24 | 6.38 | - |
| RIMS, Ranchi | | | |
| Civil | - | - | - |
| M&E HLL | 3.63 | - | - |
| M&E Institute | - | - | - |
| Consultancy | 0.03 | - | - |
| TOTAL | 3.66 | - | - |

Statement-IV*PMSSY Accounts Statement (Phase-II)*

*Statement showing funds released in financial years 2013-14 to 2015-16
to Other Institutions*

(₹ in crores)

| Name of College | 2013-14 | 2014-15 | 2015-16 |
|--------------------------------------|--------------|--------------|-------------|
| AMU, Aligarh | | | |
| Civil (HLL) | - | 8.06 | 9.05 |
| M&E (HLL) | 3.50 | - | - |
| Consultancy | 4.64 | 0.09 | 0.01 |
| TOTAL | 8.14 | 8.15 | 9.06 |
| State Government Share | - | - | - |
| GRAND TOTAL | 8.14 | 8.15 | 9.06 |
| GMC, Amritsar | | | |
| Civil (HSCC) | 5.00 | 2.00 | 1.47 |
| M&E (Institute) | - | - | - |
| M&E (HLL) | 15.19 | - | - |
| Consultancy | 0.11 | 0.04 | - |
| TOTAL | 20.30 | 2.04 | 1.47 |
| State Government Share | - | - | - |
| GRAND TOTAL | 20.30 | 2.04 | 1.47 |
| R.P. Medical College, Tanda | | | |
| Civil (HSCC) | 8.70 | - | - |
| Hostels/Lecture theatre Institute | 10.00 | - | - |
| M&E (Institute) | - | - | - |
| M&E (HLL) | 2.00 | - | - |
| Gas Pipe Line (HSCC) | - | 15.00 | - |
| Consultancy | 0.52 | 0.03 | - |
| TOTAL | 21.22 | 15.03 | - |
| State Govt. Share | - | - | - |
| GRAND TOTAL | 21.22 | 15.03 | - |

| Name of College | 2013-14 | 2014-15 | 2015-16 |
|-------------------------------|--------------|--------------|--------------|
| GMC, Nagpur | | | |
| Civil (State Government) | | | |
| M&E (Institute) | 37.81 | - | - |
| Consultancy | - | - | - |
| TOTAL | 37.81 | - | - |
| State Government Share | - | - | - |
| GRAND TOTAL | 37.81 | - | - |
| Rothak Medical College | | | |
| Civil HLL | 5.00 | 8.00 | 10.00 |
| M&E (Institute) | - | - | - |
| Consultancy | 0.25 | 0.24 | - |
| TOTAL | 5.25 | 8.24 | 10.00 |
| State Govt. Share | - | - | - |
| GRAND TOTAL | 5.25 | 8.24 | 10.00 |
| Madurai Medical | | | |
| Civil HLL | 8.10 | 10.00 | - |
| M&E (HLL) | - | - | - |
| Consultancy | 1.45 | - | 1.82 |
| TOTAL | 9.55 | 10.00 | 1.82 |
| State Govt. Share | - | - | - |

Special healthcare services for the SC/ST farmers in UP

†1074. SHRI JUGUL KISHORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any scheme to provide benefit of healthcare services to scheduled castes/tribes and the poor farmers of Uttar Pradesh, if so, the details thereof; and

(b) the number of new health centres established by Government in rural and tribal areas alongwith the expansion of existing health centres and the funds released and utilized for them?

†Original notice of the question was received in Hindi.